

HITEM NO.1

COURT NO.1

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 8/2010 in CIVIL APPEAL NO. 4244 OF 2006

DINESH KUMAR

Appellant (s)

VERSUS

YUSUF ALI

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 12/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. S.K. Verma, Adv.

For Respondent(s) Mr. A.K. Chitale, Sr. Adv.
Mr. Niraj Sharma, Adv.
Mr. Sumit Kumar Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Post during the first half of summer vacation, 2010.

Application for early hearing is allowed.

(R.K.Dhawan)
AR-cum-PS

(Veera Verma)
Assistant Registrar